

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****SUMATICHAND GOUTI JEWELLERS PRIVATE LIMITED OPERATING IN MANUFACTURING AND EXPORT OF HANDCRAFT JEWELLERY AND BULLION TRADING BUSINESS****(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sumatichand Gouti Jewellers Private Limited PAN: AAICS7007A CIN: U36910MH2005PTC150835
2.	Address of the registered office	80/82 Dhanji Street Zaveri Bazar Mumbai – 400003.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Module 2-NE at standard design factory, Manikanchan SEZ, the gems and Jewellery park, Plot no. 1, Block CN, Sector V, Salt lake city, Kolkata 700091.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year.	NA
7.	Number of employees/ workmen	2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – <a href="mailto:cirp.sgjpl@gmail.com">cirp.sgjpl@gmail.com</a> <a href="mailto:rj@rirp.co.in">rj@rirp.co.in</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – <a href="mailto:cirp.sgjpl@gmail.com">cirp.sgjpl@gmail.com</a> <a href="mailto:rj@rirp.co.in">rj@rirp.co.in</a>
10.	Last date for receipt of expression of interest	26 September 2024
11.	Date of issue of provisional list of prospective resolution applicants	05 October 2024
12.	Last date for submission of objections to provisional list	10 October 2024
13.	Date of Issue of Final List of Prospective resolution applicants	19 October 2024
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 October 2024
15.	Last date of Submission of resolution plans	23 November 2024
16.	Process email id to submit EOI	<a href="mailto:cirp.sgjpl@gmail.com">cirp.sgjpl@gmail.com</a> <a href="mailto:rj@rirp.co.in">rj@rirp.co.in</a>



**Rajkumar Jaiswal**  
Authorised Signatory of  
**Renascence Insolvency Resolution Professionals Private Limited**  
As Resolution Professional of Sumatichand Gouti Jewellers Private Limited  
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 21 June 2024

**Correspondence Address: 101, Kanakia Atrium 2, Cross Road A,  
Chakala MIDC, Andheri East, Mumbai - 400093;  
IBBI Reg No.: IBBI/IPE-0093/IPA-1/2022-23/50034  
Authorisation of Assignment valid upto: 30 June 2025**

Date: 27 August 2024  
Place: Mumbai